ness allowance for the workers employed in the Hindustan Antibiotics, Pimpri has submitted its Award; and

(b) if so, the action being taken to implement the same?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) Yes, Sir.

(b) A Special Leave Application under Article 136(1) of the Constitution of India was made by Hindustan Antibiotics Limited in the Supreme Court on the 4th December, 1963. The Supreme Court, after hearing the arguments, have issued 'stay orders' on the appeal.

दिल्ली के न्यायालय में एक शव का मिलना

१९०५. श्री कछवाय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि २६ नवम्बर, १९६३ को दिल्ली की अदालत में एक शव बरामद हुआ ;

(ख) यदि हां, तो क्या सरकार ने इस घटना की कोई जांच की है ; और

(ग) जांच के क्या परिणाम हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री हजरनवीस) : (क) जी नहीं। एक व्यक्ति अचानक बेहोश हो कर वहां मर गया।

(ख) जी हां।

(ग) मृत्यु प्राकृतिक कारणों से अर्थात् हृदय गति रुक जाने से से हुई।

केन्द्रीय सचिवालय पुस्तकालय

१९०६. श्री कछवाय : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सचिवालय पुस्तकालय में १९६१-६२ एवं १९६२-६३ में अंग्रेजी की कितने रुपये की पुस्तकें खरीदी गईं ;

(ख) उसी अवधि में हिन्दी पुस्तकों पर कितना रुपया व्यय किया गया ?

शिक्षा मंत्री (श्री मु० क० छागला) : (क) १९६१-६२ और १९६२-६३ के दौरान खरीदी गई अंग्रेजी पुस्तकों का मूल्य क्रमशः ४५,२४६.३३ रुपये और ४८,८५४.२७ रुपये था।

(ख) इसी अवधि में हिन्दी की पुस्तकों पर खर्च की गई राशि निम्नांकित है :—

१९६१–६२	७,७६२.५७ रुपये
१९६२–६३	६,६६७.७१ रुपये

Fertilizer Project at Kothagudium

1907. Shri Eswara Reddy: Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether the International Bank for Reconstruction and Development have agreed to grant a loan to the promoters of Fertilizer Project at Kothagudium; and

(b) if so, the terms and conditions therefor?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) The International Bank for Reconstruction and Development have agreed in principle to grant a loan for financing the Kothagudam Fertilizer Project.

(b) The Loan Agreement in respect of this loan has not yet been signed; the terms and conditions of the loan will be known only when the negotiations for the loan have been completed and the Agreement signed.

Perquisites of Ministers

1908. { Shri Kapur Singh: Shri Solanki:

Will the Minister of **Home Affairs** be pleased to state what are the perquisites of various Ministers of the Government of India, and how much it costs the Exchequer?

The Minister of State in the Ministry of Home Affanrs (Shri Hajarnavis): The salary, allowances and other privileges of Ministers are governed by the Salaries and Allowances of Ministers Act, 1952, and the Rules made thereunder. It will not be possible to work out the cost of such perquisites with any degree of accuracy.

अपर डिवीजन क्लर्क

१९०९. { **श्री कछवाय :**
श्री उमानाथ :
श्री स० मो० बनर्जी : }

क्या **गृह-कार्य** मंत्री १८ सितम्बर, १९६३ के अतारांकित प्रश्न संख्या २१५१ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि

(क) क्या सरकार ने सेंट्रल गवर्नमेंट क्लर्क्स यूनियन की अपर डिवीजन क्लर्कों का पद समाप्त कर उन्हें असिस्टेंट के ग्रेड में पदोन्नति देने की मांग पर विचार कर लिया है ; और

(ख) यदि हां, तो उस सम्बन्ध में क्या निर्णय किया गया है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री हजरनवीस) : (क) और (ख) यह मामला अभी विचाराधीन है ।

Trained Women Teachers in Delhi

1910. Shri Yashpal Singh: Will the Minister of **Education** be pleased to state:

(a) whether it is a fact that there is a dearth of highly qualified trained women teachers in Delhi; and

(b) if so, the steps Government contemplate to take to meet the situation?

The Minister of Education (Shri M. C. Chagla): (a) No, Sir, except among post-graduate women teachers of Science and Mathematics.

(b) The numbers involved are not large and the shortage is considered to be temporary. Hence the situation is being met by re-employing superannuated male teachers, if they are fit to work, and employing one woman teacher for two girls' schools, if found practicable.

Central Institute of Education

1911. Shri Yamuna Prasad Mandal: Will the Minister of **Education** be pleased to state:

(a) whether Government propose to open a Department of Teacher Education at the Central Institute of Education, New Delhi; and

(b) if so, whether and in what manner this newly proposed Department will help the cause of the education of elementary teachers?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) The proposed Department will help the cause of educating elementary teachers by (i) conducting research in problems of teacher education; (ii) preparing an improved curricula for training institutions for elementary teachers; (iii) organising, through the State Institutes of Education, a programme for in-service training of teacher educators; (iv) preparing literature for elementary teachers; and (v) conducting correspondence courses for elementary teachers on an experimental basis with a view to their generalisation, at a later stage, through the State Institutes of Education.

लकड़ी के बुरादे से अलकोहल

१९१२. **श्री ओंकार लाल बेरवा** : क्या **शिक्षा** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वैज्ञानिकों ने लकड़ी के बुरादे से अनुसंधान करके पता लगाया है कि बुरादे से अलकोहल का उत्पादन हो सकता है ;

(ख) क्या इस प्रकार तैयार किया गया अलकोहल काफी औषधियों में **काम आ** सकता है ; और